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ITEM NO.33

COURT NO.9

SECTION IX

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3331/2006

(From the judgement and order dated 11/10/2005 in WP No. 6762/2002 of The
HIGH COURT OF BOMBAY)

LAHORIMAL JETHANAND

Petitioner(s)

VERSUS

MANAGING OFFICER/TAHSILDAR, JALNA & ORS

Respondent(s)

(With prayer for interim relief)

Date: 24/02/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Mr. Bhimrao N. Naik, Sr. Adv.

Mr. C.G. Solshe, Adv.

Mr. Vinesh C. Solshe, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

(Meenu Sethi)

(Pushap Lata Bhard

waj)

Court Master

Court Master